

'Hindustan Times' dated 10th September, 1985 under the caption "Heroin Trail exposes police connection";

(b) whether any enquiry has been made into the matter; and

(c) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGMA): (a) Yes, Sir.

(b) Enquiries were conducted by the Vigilance Branch of Delhi Police and the allegations levelled against the Police have not been substantiated.

(c) Does not arise.

**Supply of arms to Pakistan by USA**

2413. SHRI ANAND SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the US Government has lately approved the sales of US arms worth around \$ 100 million to Pakistan;

(b) if so, what are the details of the US arms to be supplied;

(c) what is the total estimated cost of the arms to be supplied by USA to Pakistan which have already been approved by US Government and have not yet been delivered to Pakistan and what are the details of these arms; and

(d) what are the details of the US arms which are proposed to be supplied to Pakistan but have not yet been approved by US Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) and (b). The U.S. Government

have recently approved the sale of 110 armoured personnel carriers and 88 self-propelled howitzers valued at \$103 million to Pakistan.

(c) and (d). Government have no confirmed information in this regard.

[*Translation*]

**Restriction of movement of foreigners beyond Pithoragarh**

2414. SHRI HARISH RAWAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any proposals from Uttar Pradesh Government and public representatives to the effect that Milam and Tawaghat may be declared as demarcating points by amending the orders regarding restrictions of movement of foreigners beyond Joljibi and Munsyari areas in district Pithoragarh;

(b) if so, whether Government propose to accept this proposal; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c). Information is being collected from the Government of Uttar Pradesh in this regard.

[*English*]

**Commission for Scheduled Castes/ Scheduled Tribes**

2415. SHRI V.S. KRISHNA IYER : Will the Minister of WELFARE be pleased to state :

(a) whether the appointment of the chairman of Commission for Scheduled Castes and Scheduled Tribes has not been made so far;

(b) for how long the post of Chairman has been vacant;

(c) the action Government propose to take to appoint the Chairman of the Commission; and

(d) when the members of the Commission were appointed ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). The post of Chairman of the Commission for Scheduled Castes and Scheduled Tribes has been lying vacant since 12th January, 1985.

(c) Action has already been initiated.

(d) The following three Present Members were appointed with effect from the dates mentioned against each of them :

Sl. No.	Name	Date of appointment
1.	Shri R.C. Chiten Jamir	5.9.1983
2.	Ven'ble Lama Lobzang	28.2.1984
3.	Shri Bheekha Bhai, Ex M.P.	22.10.1985.

#### Investment on Centrally sponsored schemes in Orissa

2416. SHRI SRIBALLAV PANIGRAHI : Will the Minister of PLANNING be pleased to state :

(a) total investment proposed to be made in the State of Orissa on Central Government schemes and projects and Centrally sponsored scheme during the Seventh Plan period; and

(b) the details of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) and (b). Plan investment by the Centre covers a wide range of both infrastructural and social welfare services as well as investment in public sector projects and units. The former are decided on national requirements while the latter are decided on technological and other considerations. For the above reasons it is not possible to indicate State-wise total investments by the Centre.

#### Quoting of consumer retail price along with the advertisement for T.V.

2417. DR. A.K. PATEL :  
SHRI C. JANGA REDDY :

Will the PRIME MINISTER be pleased to state :

(a) the name/address and brand name of each member of Indian T.V. Manufacturers Association (ITMA) who were asked to indicate retail price of TVs in their advertisements;

(b) the names of TV manufacturers who have actually started indicating consumer retail price of TVs in their advertisements in the Press; Radio and TV;

(c) the names of manufacturers who have refused to do so or refrained from doing so till date ; and

(d) action taken against those referred to in part (c) above ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (c). The suggestion received by Department of Electronics of making it obligatory for TV manufacturers to indicate maximum retail price on each advertisement was discussed with ITMA in a meeting on 14-6-1985. ITMA pointed out that it will not be possible for them to enforce this price-indication condition among their members. However, they have requested their members to indicate the retail price in advertisements. Some of the members have already implemented this suggestion.

(d) Does not arise.

#### Postponement of projects in Bengal

2418. SHRI ZAINAL ABEDIN : Will the Minister of PLANNING be pleased to state :

(a) whether West Bengal's projects have been postponed due to financial constraints; and